NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : CP/682/IB/2017

NAME OF THE PETITIONER : ARIES

NAME OF THE RESPONDENT : BAFNA PHARMACEUTICALS LTD

UNDER SECTION : 9 RULE 6

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

2. P. Klamorajan.

For Arier. Applicant

<u>ORDER</u>

Counsel for Applicant present. Representative for the Corporate Debtor present and brought one DD to the tune of Rs.1 lakh dated 18.01.2018 to be drawn at Indian Bank; the same is handed over to the Counsel for the Applicant. Representative for the Corporate Debtor submitted that efforts are being made to settle the matter between the parties for which he prayed for time. At request, time is enlarged with the direction to file the schedule for payment on next date of hearing and bring one more DD of an appropriate amount in order to show bona-fide. Put up on **06.02.2018 at 10.30 A.M.**

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)